

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 145 of 2020

IN THE MATTER OF:

Air Water Inc.

...Appellant

Versus

Ellenbarrie Industrial Gases Ltd. & Ors.

...Respondents

Present: -

For Appellant: Ms. Anjali Anchayil, Mr. Kumar Kislay and Mr. Angad Baxi, Advocates.

For Respondent: Ms. Shruti Swaika and Mr. Mukul Katiyal, Advocates for R-2 to 4.

ORDER
(Virtual Mode)

18.01.2021 When the case was called out learned counsel for the Appellant and Respondent submitted that Arbitration is going on in this matter and prays for adjournment.

In view of the joint submission, List the case 'For Admission (After Notice)' on **22nd April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R.N./ nn /